

104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 73/KB/2017
CA(IB) No. 540/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company	Surendra Kumar Joshi- Vs- Rei Agro Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MAMTA BINANI, Pr. CS }
2. KIRAN SHARMA, Pr. CS } PETITIONER &
} LIQUIDATOR Kiran Shetty
05/02/2018

1. Abhishek Mitra, Sr Adv
2. Munawar Nasseem, Adv
3. Shreetaanki Nigam, Adv
4. Asya Chatterjee, Adv } for J & K
} Bank Bhupinder
05/02/2018

ORDER

Ld. Pr. CS for the Liquidator as well as Ld. Counsel for the J & K. Bank is present.

Ld. Pr. CS submits that the next progress report in main petition is to be filed by the Liquidator on or before 15/04/2018.

C.A. (IB) No. 540/KB/2017 has been filed by the Liquidator against J & K Bank. Heard both the parties.

C.A. Is reserved for order.

List CP (IB) No. 73/KB/2017 on 16/04/2018.

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(Jinan K.R.)
Member (J)